

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C.A. NO. 8046 of 2004

Jasbir Singh
Appellant(s)

VERSUS

Punjab & Sind Bank & Ors.
Respondent(s)

(With office report)

Date: 10/10/2006 This/these matter(s) was/were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. R.V. Naik, Adv.
Mr. Raja Raghavendra Naik, Adv. for
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. J. Buther, Adv. for
Mr. Ambhoj Kumar Sinha, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard.

Judgment reserved.

Lata Bhardwaj)

(J.S. Rawat)

(Pushap

rt Master

AR-cum-PS

Cou